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Title: Regarding Hyderabad Nizam's money in British Bank Account-laid.

DR. G. RANJITH REDDY (CHEVELLA): I congratulate the Government of India and the legal team for a spectacular win over Pakistan in the High Court of United Kingdom in a case relating to millions of Pounds of Hyderabad Nizam's money stuck in a British Bank account since 1948. The Indian High Commission confirmed that it has received 35 million Pounds stuck in the National West Minister Bank account, along with 2.8 million as legal costs.

The case dates back to 20th September, 1948, when huge money was transferred from a Government of Hyderabad Bank account by Mom Nawza Jung, the then Finance Minister of Princely Hyderabad State, to a bank account in London, during Indian annexation of the State of Hyderabad.

If one looks at the entire case closely, one can understand that the money belongs to Hyderabad which is now Telangana. It means, the 35 million Pounds that India got literally belongs to the people of Telangana. It is not Nizam's money, it is the money of the people of the then Hyderabad State. So, I strongly feel that this money belongs to the people of Telangana and hence, I request the Government of India, since it has received money from the High Commission of India in London, to kindly give this money to the State of Telangana which will be used for poor and backward sections of Telangana.

